

IN THE INCOME TAX APPELLATE TRIBUNAL
BANGALORE BENCHES : “A” BENCH : BANGALORE
BEFORE SHRI. B. R. BASKARAN, ACCOUNTANT MEMBER
AND
SMT. BEENA PILLAI, JUDICIAL MEMBER

IT(TP)A No. 560/Bang/2017
Assessment Year : 2012 - 13

M/s. 24/7 Customer Pvt. Ltd., Prestige Tech Platina – 2, Survey Nos. 32/1, 32/2, 34/1, 34/2, 34/3, 34/4, Kadubeesanahalli Village, Varthur Hobli, Outer Ring Road, Between Sarjapur and Marathahalli, Bangalore – 560 087. PAN NO : AAACZ1014A	Vs.	The Assistant Commissioner of Income – Tax, Circle – 2(1) (1), Room No. 217, 2 nd Floor, BMTC Building, Koramangala, Bangalore – 560 095.
APPELLANT		RESPONDENT

Appellant by	:	Sri. Sumit Lohariwala, from ‘A’ Co.,
Respondent by	:	Ms. Neera Malhotra, CIT – DR

Date of Hearing	:	14.01.2020
Date of Pronouncement	:	17.01.2020

ORDER

PER BEENA PILLAI, JUDICIAL MEMBER :

Present appeal has been filed by assessee against the final assessment order dated 05/01/17 passed by Ld. ACIT circle 2 (1) (1), Bangalore.

2. At the outset, Ld. AR has filed assessee's letter dated 18/12/19 wherein assessee wishes to withdraw present appeal filed for year under consideration. The said letter for withdrawal has been filed, pursuant to mutual agreement procedure reached between United States competent authority and Indian competent authority, with regard to transfer pricing adjustment in respect of international transactions, related to ITeS segment.

2.1. Ld.CIT DR do not object for the same.

3. Considering the submissions made by assessee in its letter dated 18/12/19 filed before this *Tribunal* on 14/01/20, we allow withdrawal of present appeal.

Accordingly, grounds raised by assessee in the present appeal stands dismissed as withdrawn.

In the result, appeal filed by assessee stands dismissed as withdrawn.

Order pronounced in the open court on 17th January, 2020.

Sd/-

(B. R. Baskaran)
Accountant Member

Sd/-

(Beena Pillai)
Judicial Member

Bangalore,
Dated 17th January, 2020.
/MK/

Copy to:

1. The Applicant
2. The Respondent
3. The CIT
4. The CIT(A)
5. The DR, ITAT, Bangalore.
6. Guard file

By order

Asst. Registrar, ITAT, Bangalore.